

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3937
ANSWERED ON 19TH DECEMBER, 2024**

STATUS OF DRIVING TRAINING INSTITUTES IN ANDHRA PRADESH

**3937. SHRI SRIBHARAT MATHUKUMILLI:
SHRI APPALANAIDU KALISSETTI:
SHRI G LAKSHMINARAYANA:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of Institutes of Driving Training and Research (IDTR), Regional Driver Training Centres (RDTTC) and Driving Training Centres (DTC) sanctioned or operational in Andhra Pradesh including their approval dates, current operational status and locations thereof;**
- (b) the project cost for these institutes in Andhra Pradesh, including the Central and State shares as well as the funds disbursed by the Centre for their establishment and operation;**
- (c) whether there are any proposals for new IDTRs, RDTTCs or DTCs in Andhra Pradesh and the current stage of approval for these proposals (e.g., under consideration, approved in principle);**
- (d) the eligibility criteria for establishing such institutes in Andhra Pradesh; and**
- (e) whether the State qualifies for additional centres under the current or next Finance Commission cycle, if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Central Government in Ministry of Road Transport & Highways implements a nationwide central sector scheme for setting up of Institutes of Driving Training and Research (IDTR), Regional Driving Training Centres (RDTTCs) and Driving Training Centres (DTCs) in States/UTs. Details of the Institutes/Centres sanctioned by the Government under the scheme in the State of Andhra Pradesh are as under:-

Project	Date of sanction	Location	Operational Status
Driving Training Institute	25.03.2003	Vijayawada	Operational
IDTR	19.02.2016	Darsi, Prakasam district	Operation not started.
IDTR	19.04.2021	Dhone, district Nandyal (erstwhile Kurnool)	Operation not started.

(b) Details of project cost of the three Institutes/Centres sanctioned in Andhra Pradesh State and funds disbursed by the Government under the scheme are as under :

Project	Project cost (Rs in lakh)	Central share (Rs. in lakh)	State share (Rs. in lakh)	Funds disbursed by Central Government (Rs. in lakh)
DTI, Vijayawada	400.00	400.00	00.00	400.00
IDTR, Darsi, district Prakasam	1851.00	1634.50	216.50	476.90
IDTR, Dhone, district Nandyal (erstwhile Kurnool)	1850.00	1850.00	00.00	740.00

(c) At present, there is no proposal under consideration in the Government for setting up of new IDTR, RDTC or DTC in Andhra Pradesh State under the scheme.

(d) and (e) As per the scheme guidelines for the 15th Finance Commission Period (FY 2021-22 to FY 2025-26), eligibility criteria for setting up of IDTR/RDTC/DTC under the scheme is as follows:

S. No.	Institute/ Centre	Eligibility provisions in the scheme guidelines
1.	IDTR	One IDTR per 5 crore projected population in the State/UT, including the already sanctioned project(s).
2.	RDTC	One RDTC per 2.50 crore projected population in the State/UT, including the already sanctioned project(s). In cases of States/UTs whose projected population is less than 2.50 crore and which are not covered under the scheme so far, one RDTC per State/UT.
3.	DTC	One DTC per district in Aspirational districts and other rural areas (except district(s) in which IDTR/RDTC already

	sanctioned). More than one DTC for a district with population exceeding 20 lakh if proposals from other districts are not forthcoming.
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Accordingly, Andhra Pradesh State does not qualify for new IDTR. However, the State qualifies for two RDTCs. The State also qualifies for DTCs as per the Scheme provisions.
